

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)/110/7/AMR/2022		7 of IBC	Rudrabhatla Ram Kumar vs. Aditya Global Health Care Private Limited
	IA(IBC)/140/2023		Rudrabhatla Ram Kumar (FC) Vs. Aditya Global Health Care Private Limited (CD) & another

ORDER

List the matter on 13.06.2023.

IA(IBC)/140/2023:

Proof of service not filed. Mr.Samuel Nagadesi, Counsel for the Applicant present and seeks time for filing proof of service. Considering his request, list the matter on 13.06.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN